

THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI DIVISION – 1,
MUMBAI

MA 873/2018, MA 471/2018
IN CP (IB)-1729/I&BC/(MB)/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: **SNEHAL A. KAMDAR**

v/s.

YES POWER & INFRASTRUCTURE LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

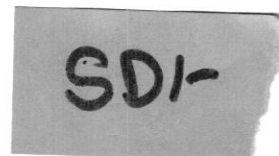
15. MA 873/2018, MA 471/2018 IN CP (IB)-1729/I&BC/(MB)/2017

Petitioner is present. Respondent is absent.

List this matter on 4.10.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)